

(6)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 40 / (MAH) / 2016.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

NAME OF THE PARTIES: M/s. EZXBRL SOLUTIONS INC.
VIS.

M/s. EZ-XBRL SOLUTIONS PVT. LTD. & ORS.

SECTION OF THE COMPANIES ACT: 98, 241-242 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mayur Khandekar i.b. Rahul D. Oak.	Advocates for Petitioners	

Order

CP No.40/98,241-242/NCLT/MB/MAH/2016

At request of 2nd Respondent, list this matter for hearing on 20.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)